

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-25/2003/6187/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri B.K. Chetri,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the 23rd October, 2019.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No.DJB I-4/2019/4193 dtd 21st October, 2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave for 1(one) day on 11.11.2019 along with station leave permission w.e.f the evening of 08.11.2019 till the morning of 13.11.2019, as prayed for. The Civil Judge & Asstt. Sessions Judge, Bongaigaon and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-25/2003/6188/A, dated 23.10.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

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